

**SECOND ADDENDUM TO FORM G
IN THE CORPORATE INSOLVENCY RESOLUTION PROCESS OF INDRAJIT POWER
PRIVATE LIMITED**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

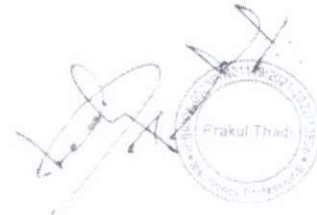
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published on April 28, 2025 for extension of timelines.

The revised timelines shall be as follows

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7.	Process email id to submit Expression of Interest	cirp.ippl1@gmail.com

Note: All other details not specifically amended by this publication shall remain same as per the Form G dated April 12, 2025

For Indrajit Power Private Limited



Prakul Thadi

Resolution Professional of Indrajit Power Private Limited
IBBI Registration No. IBBI/IPA-002/IP-N01149/2021-2022/13806
AFA valid up to December 31, 2025
Flat No. 1405, J Block, Rainbow Vistas, Green Hills Road,
Moosapet, Hyderabad, Telangana, 500018

**Date: May 06, 2025
Place: Hyderabad**



SC SEEKS FRESH REPORT ON PROBE INTO VIDEO CLIPS ALLEGING ROLE OF BIREN IN MANIPUR VIOLENCE

SIDDA-LED K'TAKA LAUNCHES SC SUB-CASTE SURVEY TO ENABLE INTERNAL QUOTA, WRAP-UP BY MAY 23

State will not be able to hike Ladki from ₹1,500 to ₹2,100: Minister

Mumbai: Even as he objected to the diversion of funds from his social welfare department to the state's flagship...

"The scheme helped our govt come to power. It will be provided enough funds and the scheme will continue as per our commitment. There are other ways of raising money...

"I have spoken to the chief minister and voiced my objection. At Tuesday's cabinet meeting in Chandni, this issue will be taken up and discussed. We will be satisfied with the chief minister's decision..."

91.88% pass Maha Class 12 exams; Latur div at bottom

Maharashtra State Board for Secondary and Higher Secondary Education (MSBSHSE) on Monday declared Higher Secondary Certificate (HSC) or Class 12 results with 91.88% of students passing the examination...

Lone blind student to use typing app gets 81% Pune: Akshay Dandewate, who scored 80.9% in commerce, was the only blind student in Maharashtra to take his HSC exams without a writer...

RSS's 3rd-year training camp to be held in Nagpur from May 11

Nagpur: Rashtriya Swamivachan Sanstha (RSS) will commence its third-year training camp for selected volunteers at its Haidwar Bhawan in Reshimganj from May 11...

RSS karyakram. During the camp, the participants remain cut off from the rest of the world as they are barred from using mobile phones. In case of any emergency, senior RSS leaders convey the information to the respective participants...

Shinde's father can move court if he has any grievance, says SC

Supreme Court said, "...it is directed that SIT shall be constituted by DGP consulting officers as his madam deem appropriate. It also directed state CID to hand over papers to the DGP in two days. Accused of sexually assaulting two minor girls at a school...

Shinde was shot in a police van on Sept 22, 2022, while he was being taken to Thane crime branch from Talajda for questioning in another case. Police said they fired in self-defence after he allegedly snatched a cop's gun and fired. Bombay HC had ordered an FIR against five policemen and the setting up of an SIT under the supervision of JCP Lakshmi Gausani.

"We must clarify that the complainant if he has any grievance, may approach competent court i.e. the concerned magistrate or session court as the case may be for appropriate relief," the justices said.

Vyapam: MP cop first candidate to be acquitted

Bhopal: In a bid to Madhya Pradesh's Special Task Force (STF) special court in Bhopal has delivered the first verdict acquittal of a 'candidate' named in the Vyapam scam - India's largest recruitment and exam scandal that involved over 3,000 accused, including students, officials, and middlemen, reportedly P. Navneet.

SECOND ADDENDUM TO FORM G IN THE CORPORATE INSOLVENCY RESOLUTION PROCESS OF INDIA... RELEVANT PARTICULARS... 1. Last date for receipt of proposal of intended resolution applicants: May 20, 2025

Corrigendum Punjab State e-Governance Society... Old Directorate of Good Governance & Information Technology, Punjab... Phone No. 0172-2494348

JAAP PG 2025 School of Planning and Architecture, New Delhi | Bhopal | Vijayawada... Postgraduate Degree Courses at three SPAs

RAJIV GANDHI HOUSING CORPORATION LTD. Short Term Tender Notification through KPFF portal... Construction of Staff Quarters at 4 Locations: 1-BHK Block & 2-BHK Block A

प्रादेशीय नगरपालिका विकास आँकलन संस्थान लि (राज्य सरकारको कार्यालय अन्तर्गत) ... नयाँ नगरपालिका विकास आँकलन संस्थान लि (राज्य सरकारको कार्यालय अन्तर्गत)

Table with 3 columns: Course Name, Delhi, Bhopal, Vijayawada. Includes Master of Architecture (Architectural Conservation), Master of Architecture (Landscape Architecture), etc.

NEW DELHI MUNICIPAL COUNCIL PARKING MANAGEMENT SYSTEM DEPARTMENT... Tender ID: 2025_NDMC_268544_1

Project Management Unit for Jal Marg Vikas Project... INLAND WATERWAYS AUTHORITY OF INDIA (Ministry of Water, Shipping and Waterways, Govt. of India)

CHITTARANJAN NATIONAL CENTRE (An Autonomous Institute under Ministry of Health and Family Welfare, Govt. of India) ... Director, NCNC, Kolkata invites applications through Off-line mode for filling up the following posts on regular basis for the Hospital of the Institute:

General Instructions: 1. Application fee is ₹ 3,000/- (Non-refundable), for Indian Nationals. For reserved categories SC, ST, and PwD categories, the application fee is ₹ 1500/- (Non-refundable). 2. The Foreign Nationals (NRI/PPIO/OCI) seeking admission in any of the Postgraduate Courses shall apply separately through DASA 2025 portal.

Table with 4 columns: Sl. No., Name of Work, Amount put to tender (Excluding GST) (Rs. in Lakhs), EMD Rs. (in Lakhs). Lists construction work for staff quarters at various locations.

Table with 5 columns: Sl. No., Name of Post and Pay Level, Number of post & Category, Age Limit, Method of Recruitment. Lists medical officer and physicist positions.

For detailed advertisement and required qualification, categories, other eligibility criteria of the above notified posts visit our website www.ncni.ac.in under Career Link. Relaxation of age would be given as per Government of India norms. Crucial date for offline submission application 10th May, 2025 to 6th June, 2025.

QUICKLY.

MTNL misses ₹6,100 cr bond interest payment

New Delhi: MTNL has failed to make interest payments of sovereign guarantee-backed ₹6,100 crore bonds as per stipulated terms, said in a regulatory filing. MTNL issued 5,000 government-guaranteed, unsecured, rated, listed, redeemable, non-convertible, and taxable bonds in the nature of debentures for ₹6,109.6 crore in November 2022. "It is informed that due to insufficient funds, MTNL could not fund the escrow account with the adequate amount," the State-owned firm said.

Iron ore production rises 4.3% to 289 mt in FY25

New Delhi: The country's iron ore production rose 4.3 per cent to 289 million tonnes in 2024-25, over the year-on-year period. The iron ore production was 277 mt in 2023-24, the mines ministry said in a statement. The production of manganese ore rose to 3.8 mt in 2024-25, over 3.4 mt in 2023-24.

Teles demand exclusive IBS deployment rights at 4 airports

FAIR ACCESS. Airtel, Jio, Vi oppose unlicensed entities, citing legal and monopolistic risks

Vallari Sanzgiri
Mumbai

The three telecom operators — Bharti Airtel, Reliance Jio Infocomm and Vodafone Idea (VI) — have demanded the right to deploy a common in-building solution (IBS) across four international airports, stating that only licensed telecom service providers have the right to provide such services in the country.

In various joint letters addressed to the authorities of Navi Mumbai, Guwahati, Thiruvananthapuram and Bengaluru airports (whose IBS licenses will expire on May 31), the telcos noted that "unlicensed entities holding IP-1 (infrastructure provider-1) registrations from the Department of Telecommunication" had approached the airport officials to deploy the IBS.



INFRA CLASH. Earlier, the companies had also opposed a third-party agreement between the Mumbai Metro Rail Corporation Ltd and ACES for IBS deployment

INFRA CONTROL

"We wish to clarify that under current regulations, such third-party vendors are not permitted to deploy active telecom infrastructure. Only TSPs holding valid

MARKET BOTTLENECKS

"Further, granting exclusive rights to third parties for managing both active and passive IBS Infrastructure risks creates a monopolistic setup and establishing unnecessary bottlenecks," said telcos, warning of arbitrarily high fees.

Earlier, the companies had also opposed a third-party agreement between the Mumbai Metro Rail Corporation Ltd and ACES for IBS deployment at Mumbai metro stations, stating that the rates offered by the MMRCL were "unviable".

sions of the Telecommunication Act, 2023, and the Telecommunication Right of Way (RoW) Rules.

The companies asked that they deploy the IBS in these four airports without involving any third-party entities.

Universal Access Service Licenses (UASL) and Spectrum rights are legally authorised to install and operate active IBS networks," said the telcos in the letter, referring to provisions of the Telecommunication Act, 2023, and the Telecommunication Right of Way (RoW) Rules.

The companies asked that they deploy the IBS in these four airports without involving any third-party entities.

'India's first communication satellite will be ready by 2028'

Vallari Sanzgiri
Mumbai



Pawan Goenka, Chairman, IN-SPACE

India's first geostationary-orbit (GSO) communication satellite will be ready in about three years, Pawan Goenka, Indian National Space Promotion and Authorisation Centre (IN-SPACE) Chairman, told the media at the ISRO office in Mumbai.

"IN-SPACE has facilitated one frequency to be allotted to a private sector player, who is now working on launching that satellite. It will probably take about three years before it is launched," said Goenka.

The company in question is the Hyderabad-based Ananth Technologies Ltd that has served as a big supplier to ISRO. It will serve as an operator while users will lease out capacity to provide telecom services.

SPACE ECONOMY

According to Goenka, the ₹2,000 crore project provides Ananth Techno-

tributing \$14.8 billion, followed by navigation \$9.3 billion, Earth observation \$8 billion, satellite manufacturing \$4 billion, and by ground networks and in-orbit \$2.5 billion.

Goenka estimated that about \$2-2.5 billion will be invested in India's space sector economy every year until 2033. "A lot of it will be internal investment by companies like Tata and I&T. Smaller companies will rely on the investors and the government. So, together we will be investing about \$22 billion in the space sector by 2033."

He added that bringing in investment for the space sector is one of IN-SPACE's biggest challenges, considering investors do not often pay attention to deep-tech, particularly space. For this reason, Goenka said, the government established its own ₹1,000 crore VC fund for space start-ups. Overall, the government has put in at least ₹3,500-₹4,000 crore to help the space industry.

US space biology firm Helogen buys India's Vellon Space

Sindhu Hariharan
Chennai

The New York-based Helogen Corporation, a space biology and infrastructure company, has acquired Vellon Space, a space tech start-up specialising in unmanned space laboratories and microgravity research for biotech industry. The terms of the deal could not be ascertained but sources said that the outcome is strong for Vellon Space and its investors and also marks Helogen's entry into India.

With the acquisition, Vellon Space will merge with Helogen's operations in India. Vellon Space founder and CEO Kumar will assume the

role of Helogen's VP Mission Development for the Middle East & the Asia-Pacific.

INDIA ENTRY Incorporated in Madurai but with operations in Bengaluru, Vellon Space is building the technology needed to undertake bio-pharma and other research from the Department of Biotechnology. The start-up already has early collaborations with Indian Space Research Organisation (ISRO), IITs, and other Indian research institutions, and focuses on advancing biomanufacturing in space and contributing to India's ambitions in space science, including ISRO's planned Bharatiya Antariksha Station.

Helogen, by this acquisition, now gets an opportunity to offer its advanced orbital biomanufacturing and drug development technologies to a new wave of Indian researchers and companies.

INSTITUTIONAL SUPPORT

In a boost for R&D efforts of Indian Institutions, in the short term, Helogen also plans to equip higher education and research institutions with access to space-based experimentation.

In the long term, Helogen envisions becoming an instrumentation and science mission partner for ISRO to help in space agency having its ambitious plans of Bharatiya Antariksha Station, targeted for launch around



WELCOME EXPERTISE. Vellon Space is building the technology needed to undertake bio-pharma and other research in unmanned space laboratories

2035. Helogen's autonomous orbital laboratories are equipped with tech that bring full capabilities of a modern bio lab to space, including systems for bioman-

ufacturing, analysis, and genomic sequencing. These have the potential to reduce drug development timelines by 12 to 24 months, Helogen claims. Helogen achieved its

first launch in 2023 and has since partnered with numerous biotech institutions worldwide.

Vellon Space CEO Kumar said that Helogen's orbital biolab technology has the potential to radically transform how materials are manufactured for space and it can accelerate the development of next-generation medicines and advanced structures.

"We essentially have a strong foundation in microgravity research and had already partnered with marquee institutions like the IIT-Madras and now with Helogen's advanced capabilities in this area, the resulting entry will scale faster," he told *businessline*.

AP government, Schneider Electric India Foundation ink pact for skills training

Our Bureau
Hyderabad

The Andhra Pradesh State Skill Development Corporation has signed a Memorandum of Understanding with the Schneider Electric India Foundation to strengthen skill development infrastructure.

The objective of the collaboration is to prepare a future-ready workforce for emerging sectors, such as green energy, construction and green energy.

The initiative includes the establishment of 20 ad-

vanced training labs across government ITIs, polytechnic colleges, and NAC training centres and the training of over 9,000 youth for industry.

The Schneider Electric India Foundation will invest around ₹5 crore in training equipment, consumables, digital materials and the training of trainers (ToT) programmes. It will also provide placement support to the successful candidates.

The State agency will provide infrastructure and mobilise students for the training programmes, according to a release.

Realty majors make a beeline for a slice of silver homes market

Aishwarya Kumar
Bengaluru

With India's silver population projected to double to 346 million by 2030, according to a JLL report, a growing number of developers are making a beeline to address the housing needs of senior citizens.

Projects such as *Antara* by Max Group, *Riva* by Tata Housing, *Parkside* by Brigade in Bengaluru's Devanahalli, and *Saral Satya* by DS Group in Noida are being designed specifically for this demographic.

Rajit Mehta, MD and CEO of Antara Senior Care, describes the trend as the next big wave in real estate, comparable to how co-working and co-living disrupted urban housing models.

"This is not just a demand-driven segment; it's also a compelling new business story," he said.

Multiple factors are influencing the evolution of senior living in India: Rising life expectancy, the growing prevalence of age-related health conditions, the breakdown of joint families, and rapid urbanisation.

Presently, India has an estimated 18.000 units in the organised senior living and care segment.

REGION-WISE GROWTH

The southern region leads the supply with a 62 per cent share, driven by cities like Chennai, Bengaluru, and Coimbatore, which offer favourable weather, robust healthcare systems, and a high base of NRI households.

The north — including Haryana, Rajasthan, Uttarakhand, and parts of Uttar Pradesh — accounts for 25 per cent, while Maharashtra and Gujarat contribute the remaining 13 per cent, according to CBRE Chairman Anshuman Magazine.



GROWTH POTENTIAL. Developers are targeting India's growing senior population with specialised housing projects, anticipating a \$12-15 billion market by 2030

"The demand is immense, but the catch, while in Dehradun, most residents are in their late 60s or early 70s. In Gurgaon, professionals are many still working are opting in early, anticipating a lifestyle transition over the next five to six years, Mehta said. However, the segment is not without challenges.

"Only a minuscule percentage of the elderly have pension schemes or long-term

savings. Many rely on their children or limited retirement corpus," added Mehta. He added that there are also no robust insurance products that cover assisted living or monthly care expenses post 65-70 years of age. "Another issue is the absence of well-defined regulatory frameworks and standards for senior care in India."

BEYOND THE METROS

While big players are focused on metro cities, other like Axon Developers are expanding into semi-urban and tourist locations.

"The market is unorganised with little presence beyond metros," said Ankit Kansal of Axon. The company is developing retirement homes in Sindhurgadh, North Goa, Tilarai, Chamba, Bishwesh, and Ayodhya, and is planning future projects along the Delhi-Jaipur Expressway, Coorg, and Alwar.

Biocon Biologics secures market access for Yesintek

Our Bureau
Bengaluru

Biocon Biologics, a biosimilars company and subsidiary of Biocon Ltd, secured multiple market access agreements for Yesintek, a biosimilar to Stelara, used for the treatment of common chronic autoimmune diseases.

The market access agreements from numerous plans represent over 100 million lives in the US. According to the company, Yesintek has already been approved by major pharmacy benefit managers (PBMs) and insurers in the US. This includes Express Scripts adding it to the National Preferred Formulary (NPF), which was effective from March 21.

Cigna has added it to its commercial formulary beginning on March 21; UnitedHealthcare has added Yesintek to several formular-

ies including commercial beginning May 1; managed Medicaid beginning March 1; and Medicare beginning June 1; and CVS Health and Optum Rx have added Yesintek beginning from July 1.

The biosimilar has also been selected into other formularies such as Navitus, Costco Health Solutions, MedImpact, Priority Health, University of Pittsburgh Medical Center (UPMC), and several other regional health plans.

Additionally, it has been selected as the exclusive Ustekinumab (the active ingredient in Yesintek) by Blue Cross Blue Shield of Michigan (BCBSM), Florida Healthcare Plan, and several closed-door health systems.

Biocon Biologics states that it is in the process of finalising further agreements with additional commercial carriers as well.

With inputs from *businessline* intern Neetha Sathish

Lavender cultivation takes root in J&K economy

Gulzar Bhat
Srinagar

A few years ago, during an agriculture exposure tour to the World Trade Centre in Mumbai, Akhtar Hussain Wani (42), an agri-entrepreneur from north Kashmir's Baramulla district, learned about the growing demand for lavender. Inspired, he began cultivating lavender and has since expanded it over three kanals of land (about 1,500 sq m) in his native village Darwa Wagaura.

"It offers high returns with minimal input costs," said Wani.

Lavender, an aromatic plant known for its soothing fragrance and vibrant purple flowers, is rapidly gaining popularity among farmers in Jammu and Kashmir.

The oil extracted from its flowers is widely used in the production of soaps, perfumes and medicinal products. According to Wani, over 1,000 farmers in the Valley have already shifted to lavender farming in recent years. Official data suggest that more than 2,500 farmers cultivate lavender across Jammu and Kashmir, covering around 2,500 acres.



PURPLE YIELD. More than 2,500 farmers cultivate lavender across J&K, with Bhatdwarah emerging as a major centre

The Purple Revolution, an initiative by the Ministry of Science & Technology, seeks to boost India's aromatic crop-based agri economy through the Council of Scientific and Industrial Research's (CSIR) Aroma Mission. The mission is focused on enhancing farmers' incomes and encouraging large-scale commercial cultivation of lavender.

Farmers who have transitioned from maize to lavender cultivation have seen a dramatic rise in their annual income, jumping from around ₹40,000-₹60,000 per hectare

THE PURPLE REVOLUTION

Currently, lavender is cultivated across large swathes of

between ₹3.5 lakh and ₹6 lakh per hectare.

GROWING DEMAND

"Lavender yields net returns of ₹5-6 lakh per hectare annually, making it a highly profitable alternative to traditional crops," a senior agriculture scientist who declined to be quoted by his name, told *businessline*.

The annual domestic demand for lavender oil in the flavour and fragrance industry is estimated to range between 30,000 and 40,000 kg. "Lavender is emerging as a key ingredient in the fast-growing natural and organic personal care industry, which is expanding at 8-10 per cent annually, with strong demand from export markets like the US, the UAE, Japan, and South Korea," said the scientist. He said, given the growing demand, CSIR-IIM is actively scaling up the area under cultivation to establish a sustainable production ecosystem capable of meeting the growing national and international demand.

Karnataka starts SC sub-caste survey for equitable reservation benefits

Our Bureau
Bengaluru

Following the contentious caste census, Karnataka Chief Minister Siddaramaiah has announced a State-level survey to gather empirical data on the Scheduled Caste (SC) sub-castes.

The exercise, scheduled from May 5 to 17, aims to ensure equitable distribution of reservation benefits and strengthen the State's commitment to social justice.

Addressing the media, Siddaramaiah said, "This survey ensures that no community is left behind in Karnataka's development journey."

The survey will be conducted in three phases: door-to-door visits, special camps, and an online self-

declaration option. A one-member commission headed by retired High Court Judge Nagamohan Das will oversee the process, he said.

MULTIPLE OPTIONS

Over 65,000 school teachers have been deployed as enumerators, supported by supervisors at a ratio of one for every 10-12 surveyors. Citizens can share their sub-caste details through home visits, attending camps between May 19 and 21, or submit information online from May 19-23, he said.

The move comes after the Supreme Court, on August 1, 2024, ruled that States can introduce internal quotas for Scheduled Castes, provided they have empirical backing. The

Nagamohan Das Commission had earlier highlighted the need for verified population data before such policies are implemented.

The commission is expected to submit its report within 60 days of data collection, after which the government will finalise revised reservation frameworks.

TO ADVERTISE PLEASE CONTACT

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thehindu.businessline.com

THE UGAR SUGAR WORKS LIMITED
Regd. Office : Mahaveer Nagar (Wakhar Bhag), SANGLI - 416416
(CIN: L15C21IN0001000738)

NOTICE

NOTICE is hereby given that, the meeting of the Board of Directors of the Company will be held on **Monday, the 12th May, 2025, through Video Conference / A/C**, to approve and take on record Annual Standalone Financial Results and Segmentwise Revenue Results for the quarter & year ended, 31st March, 2025. The Board is likely to Consider the Recommendation of Dividend if any.

Further in accordance with SEBI (Prohibition of Insider Trading) Regulations 2015, we have already announced Prohibition of Trading Window in the Trading Window for dealing in the Securities of the Company shall remain closed for the Directors, Designated Employees and Insiders from 1st April, 2025 to 18th April, 2025 after the declaration of Financial Results (both days inclusive).

For The UGAR Sugar Works Ltd.
Tushar V Deshpande
Company Secretary

■ Sangli : 0545-2025

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IN THE CORPORATE INSOLVENCY RESOLUTION PROCESS OF INDRAJIT POWER PRIVATE LIMITED

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For Indrajit Power Private Limited
Pratik Tandi
Resolution Professional of Indrajit Power Private Limited
INSB1 Registration No. INSB/INP/00/2022/13806
AFR valid up to December 31, 2025
Flat No. 1405, J Block, Rainbow Vistas, Green Hills Road, Moolapet, Hyderabad, Telangana, 500018

